

**IN THE HIGH COURT OF BOMBAY AT GOA
(LD-VC-OCW-82/2020)
WITH
LD-VC-OCW-45/2020
IN
SECOND APPEAL NO. 109/2019**

Guilherme Fernandes
aka Gilu Fernandes

... Applicant.

Versus

Mariano Francisco Xavier Luis
and others.

... Respondents.

Shri J. J. Mulgaonkar, Advocate for the Applicant.

Ms. T. Kamat Ghanekar, Advocate for the respondent nos. 1 and 2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 28th July, 2020.

P.C.

Applicant's counsel informs the Court that the respondents' counsel has served him a copy of the reply in the appeal. He seeks time to get instructions. Post the matter on 11.8.2020.

2. Earlier this Court allowed the applicant to serve the notice on the 7th respondent through an alternative mode. For the reasons that need no mention here, the applicant could not get the publication done on time. Therefore, the learned counsel seeks extension of time. Time extended by four weeks to enable the applicant to serve notice on the seventh respondent as was permitted earlier.

DAMA SESHADRI NAIDU, J.

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